RATYA SABHA

Oral Answers

Thursday, the 7th May, 1964|the 17th Vaisakha 1886 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

BUS FARES IN DELHI

*291. SHRI I. K. GUJRAL: Will the Minister of TRANSPORT be pleased to state:

- (a) whether the D.T.U. Bus fares have been revised with effect from the 1st of May, 1964;
- (b) if so, what additional revenue this revision is likely to yield to the Delhi Transport Undertaking;
- n) whether it is a fact that there was a difference of opinion between the Delhi State Transport Authority at the Delhi Transport Undertaking about the revision of fares; and
- d) what are the details of these differences and how these have been resolved?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Yes.

- (b) No forecast of the additional income, if any, likely to be derived is possible at this stage.
 - (c) Yes.
- (d) A statement giving the information required is laid on the Table of the Sabha.

STATEMENT

The application of the Delhi Transport Undertaking for the rationalisation of fare structure was considered by the State Transport Authority. Delhi, at its meeting held on the 25th March, 1964, and they did not approve of the proposed rationalised fare structure, mainly on the consideration that it was likely to affect adversely the short distance passengers of the Delhi Transport Undertaking, Undertaking filed before the State Transport Authority a revision petition explaining how the proposed fare structure was not likely to affect adversely the majority of its passengers. The revision petition filed by the Undertaking was considered by the State Transport Authority at its meeting held on the 10th April, 1964 and the proposed fare structure was approved with slight modification.

A comparative statement showing the fare structure of the Delhi Transport Undertaking before 1st May, 1964, the fares proposed by the Undertaking and those approved by the State Transport Authority is enclosed.

Comparative State ent showing the fare structure of the Delhi Transport Understaking existing prior to 1-5-1964, as proposed by the Undertaking and that approved by the Delhi State Transport Authority.

Existing prior to 1-5-1964		Proposed by the D.T.U.		As approved by the State Transport Arthority, Delhi, at its meeting on 10-4-64 and enforced w.e.f. 1-5-1964.	
1.6 K.M. 3.2 K.M. 4.8 K.M. 6.4 K.M. 8.0 K.M. 9.6 K.M.	7 nP 12 nP 17 nP 22 nP 27 nP 27 nP	2 K.M. 4 K.M. 6 K.M. 8 K.M. 10 K.M.	10 nP 15 nP 20 nP 26 nP 30 nP	2·5 K.M. 4 K.M. 6 K.M. 8 K.M. 10 K.M.	10 nP 15 nP 20 nP 25 nP 30 nP

to Questions

Existing prior to 1-5-1964		Proposed by the D.T.U.		As approved by the State Transport Authority, Delhi, at its meeting on 10-4-64 and enforced w c.f 1-5-64	
11·2 K.M.	32 nP	14 K.M.	35 nP	14 K.M.	35 nP
12·8 K.M.	32 nP	16 K.M.	35 nP	16 K.M.	35 nP
14·4 K.M.	37 nP	18 K.M.	40 nP	18 K.M.	40 nP
16·0 K.M.	37 nP	20 K.M.	40 nP	20 K.M.	40 nP
17·6 K.M.	42 nP	22 K.M.	45 nP	22 K.M.	45 nP
19·2 K.M.	42 nP	24 K.M.	45 nP	24 K.M.	45 nP
20·8 K.M.	47 nP	26 K.M.	50 nP	26 K.M.	50 nP
22·4 K.M.	47 nP	28 K.M.	50 nP	28 K.M.	so nP
24.0 K.M.	52 nP	30 K.M.	55 nP	30 K.M.	55 nP
25.6 K.M.	52 nP	32 K.M.	55 nP	32 K.M.	55 nP
27·2 K.M.	52 nP	34 K.M.	60 nP	34 K.M.	60 nP
28·8 K.M.	52 nP	36 K.M.	60 nP	36 K.M.	60 nP
30 4 K.M.	62 nP	38 K.M.	65 nP	38 K.M.	65 nP
32·0 K.M.	62 nP	40 K.M.	65 nP	40 K.M.	65 nP
33·6 K.M.	62 nP			·	<i>y</i>
35·2 K.M.	62 nP	,			
36·8 K.M.	62 nP				
38·4 K.M.	62 nP				
40·0 K.M.	62 nP				

SHRI I. K. GUJRAL: Sir. in the Statement given to me it has been mentioned that the DTU had suggested that for the first two kilometres 10 nP would be charged. Instead of that, the Authority suggested that for 2.5 km., 10 nP should be charged. Is it also a fact that while the discussions were going on, a suggestion had been made by the Corporation that one more slab should be introduced for 1.6 km. continuing to be charged 5 nP, which would have avoided all this trouble?

SHRI RAJ BAHADUR: Sir, I am not at all aware of what happened in the course of the discussion. But the rest of the information is placed on the Table of the House

SHRI I. K. GUJRAL: Is it also a fact that now it has been decided that for the first slab for children, 5 nP would be charged and that the question of reviving the concessional rate

for passengers from refugee colonies is also being considered?

SHRI RAJ BAHADUR: Sir, that is, of course, very well known. It has already been stated in the Press.

SHRI I. K. GUJRAL: Is it also a fact that a few days ago some agitation by the Jan Sangh was launched in the town which resulted in the destroying of public property? In view of the fact that the emergency prevails and destroying of public property is a very serious offence, does the Government propose taking any against those leaders who decided to launch this agitation?

SHRI A. B. VAJPAYEE: On a point of order, Sir, This supplementary hardly arises out of this question. The Transport Minister is not in a position to say whether there is emergency or action should be taken against the Jan Sangh leaders under the emergency provisions.

MR. CHAIRMAN: Mr. Vajpayee, let the Transport Minister say something.

Oral Answers

SHRI RAJ BAHADUR: Evidently, Sir, the question lies in the domain of the Ministry of Home Affairs.

श्री ए० बी० वाजपेयी : क्या यह सच नहीं है कि बस के किराये में जो वृद्धि की गई है उसके अनुसार ३३०० स्टेजेज पर किराया ३ नये पैसे से लेकर ८ नये पैसे तक बढ़ा दिया गया है जब कि कैवल १६०० स्टेजेज पर ही किराये में २ नये पैसे की कमी हुई है ?

श्री राज बहादूर: मैं नहीं कह सकता कि ग्राप किस कैलक्लेशन के ग्राधार पर य श्रांकड़े दे रहे हैं। मैं इतना ही कह सकता हं कि किरायों को रेशनलाइज करने की बहुत म्रावश्यकता थी जिससे लेन देन में भ्रासानी हो जाये ग्रीर लोगों को किराये देने में पैसे देने में तकलीफ न हो। इन दो बातों को महे नज़र रखते हए किराये का रेशनलाइजेशन किया गया ।

श्री ए० बी० वाजपेयी: क्या यह रच नहीं है कि २७० स्टेजेज पर द नये पैसे किराया बढाया गया है, श्रीर क्या इस तरह से किराया बढाना रेशनलाइजेशन के अन्तर्गत आता है या सीधे सादे किराया बढा लिया गया है?

श्री राज बहादूर: मैं इतना ही कह सकता हं कि पहले १.६ किलोमीटर पर ७ नया पैसा किराया था ग्रीर भ्रब २.५ किलोमीटर पर १० नया पैसा किराया रखा गया है जी कि ४.३७५ पर किलोमीटर की बजाय ४ नया पैसा म्राता है। इसी प्रकार नेक्स्ट स्टेज पर जहां पहले ३.७५ पर किलोमीटर था वहां भ्रब भी ३.७५ पर किलोमीटर है। इसके आग नेक्स्ट स्टेज में ३,४५ प्रति किलोमीटर था वहां पर ग्रब ३,३३ प्रति किलोमीटर हो गया है। इससे भ्रागे वाली स्टेज के लिए जहां ३.४३ प्रति किलोमीटर था वहां भ्रव ३.२२ पर किलोमीटर है। इससे

श्रागे की स्टेज के लिए जहां पहले ३.३७ पैसों पर किलोमीटर था वहां ग्रब ३ निया पैसा पर किलोमीटर ग्राता है। इसी तरह से पहले प्रतिमील से प्रब लगभग हर स्टेज में घट गया है।

to Questions

श्री ए० बी० वाजपेयी: मैं माननीय मंत्री जी के वक्तव्य को चुनौती देना चाहता हं। यह कहना गलत है कि हर स्टेज में किराया घटा है।

भी राज बहादूर: हर स्टेज के बारे में मैंने नहीं कहा।

श्री ए० बी० बाजपेयी: क्या यह सही नहीं है कि साउथ एवेन्यू से पहले 'पी' ब्लाक तक बस का किराया ७ नये पैसे था और ग्रब बढाकर १५ नये पैसे कर दिया गया है। क्या यह किराया दुगना नहीं किया गया है स्रौर क्या यह भी रेशनलाइजेशन के अन्तर्गत आता है ?

श्री राज बहादुर: रेशनलाइजेशन तो बिल्कुल स्पष्ट है। यही मुद्दा है, दूसरा मुद्दा नहीं है। किसी खास स्टेज पर या किसी खास दूरी पर किराया ब ढ़ा है भौर उसमें कुछ गलती हुई है तो जैसा कि कारपोरेशन ने ब्यान दिया है उसके बारे में देखा जासकता है ग्रीर कन्सीडर किया जा सकता है।

SHRI D. THENGARI: May I know whether the private operators had offered earlier to run the uneconomic routes with lesser fares?

SHRI RAJ BAHADUR: Sir, it is evident that this question has been raised from time to time on behalf of the private operators. When they want to take up business, they would definitely like to offer something better. It is not quite certain whether they will be able to stick to it. That is one thing. Secondly, it is the accepted policy, accepted by the elected representatives of the people in the Corporation, that they do not want to give over the services to private operators.

श्री गिरराज किशोर कपूर: माननीय मंत्री जी ने श्रभी कहा कि पैसे के लेक्देन की सुविधा की वजह से यह उलटफेर की गई है। तो क्या यह सच नहीं है कि १,३४,००० यातियों के लिए ७ नया पैसे से १० नया पैसा किराया बढा दिया गया है जिससे १५ लाख की बचत हो सकती है। सन्डे ग्रीर छुट्टियों के दिन जो हालीडे टिकट मिला करते हैं वे एक रूपये से १.५० कर दिये गये हैं। इस बढे हये टिकट के जरिये करीब ४० हजार यात्री सफर किया करते हैं जिससे डी॰ टी॰ य० को १५-१६ लाख रुपये की बचत होती है। क्या यह सच नहीं है कि ३,३७२ रास्तों पर ३ नया पैसा किराया बढा दिया गया है जिससे ४१ लाख यात्रियों पर ग्रसर पड़ता है ग्रीर केवल १.६०० रास्तों पर २ नया पैक्षा कम किया गया है जिससे केवल १ लाख की कमी हई है?

SHRI JOSEPH MATHEN: Sir, it is a speech.

SHRI G. K. KAPOOR: It is a question.

Mr. CHAIRMAN: It is a long question.

श्री गिरराज किशोर कपूर: यह भी बतलाने की कृपा करेंगे कि पहले बच्चों का किराया ग्राधा लगता था वहां ग्रब १० पैसे किराये के लिए बच्चों का किराया पूरा लगता है। यह भी बतलाने की कृपा करेंगे कि ...

भी समापितः ग्राप ग्रपना सवाल लम्बा करते जा रहे हैं। क्या मिनिस्टर साहब ग्रपने जेहन में इतना रख सकेंगे?

भी राज बहादुर: मैं अफसोस जाहिर करता हूं कि जितना माननीय सदस्य ने अभी फरमाया मैं इत्तफाक से उतना भी जेहन में रख सकूंगा। लेकिन मैं इतना जरूर अर्ज करना चाहता हूं कि मेरे पास जो इत्तिला है उसके ग्राधार पर जो पहले मिन्सम स्टेज है उनमें सारे यातियों का २२ परसेन्ट है जो कि इससे मृह्नफीद होंगे यानी फायदा उठायेंगे। इससे आगे वाली स्टेज २३ परसेन्ट है यानी एक मील जाने वालों की संख्या २२ परसेन्ट है और एक मील से दो मील के दरमियान जाने वालों की संख्या २३ परसेन्ट है जिसमें कोई खास फर्क नहीं पड़ेगा बिलक कुछ फायदा ही होगा। इसके अलावा हालीडे, ट्रिस्ट, एक्सकर्शन टिकट वगैरह जो हैं, यह देखते हुए कि यह साधारण यातियों के लिए नहीं हैं इस वजह से इसमें किराये में वृद्धि की गई है। जहां तक अन्य सालों का सम्बन्ध है पूरा नोटिस मिलने पर मैं जवाब दे सकूंगा।

श्री विमलकुमार मन्नालालजी चौरिइया: श्रीमान् बतलायेंगे कि यह जो एजीटेशन हुन्ना, जनता की स्रोर से किराया कम करने की जो मांग हुई, क्या शासन उस पर पुनर्विचार करने की सोच रहा है?

श्री राज बहादुर: मैं इतना ही कह सकता हूं कि जो एज टेंगन जनसंव को तरफ से हुआ, उनके इशारे पर हुआ उनमें जरूर किराये में कमी करने की मांग की गई। सारी जनता की ओर से मांग की गई हो, मैं ऐसा नहीं कह सकता हूं। इसके अलावा, जैसा कि मैंने अभी सवाल का जवाब दिया कि अगर किसी खास स्टेज में कोई ऐसी इरेंशनल बात हुई है ती उस पर कारपोरेशन गौर करेगा। मैंने आज के अखबार में पढ़ा है कि कारपोरेशन ने इस बारे में एक ब्यान दिया है।

SHRI SANTOKH SINGH: In view of the fact that the bus fares have been increased, is there any scheme of doing away with the smoking buses which polish the pedestrian's face?

SHRI RAJ BAHADUR: That is a matter of concern and this is the constant endeavour of the Corporation to see that the number of such buses that give trouble or emit smoke is reduced to the minimum.

PANDIT S. S. N. TANKHA: Is the Minister aware that formerly the shortest distance fare was five naye paise. Then, it was increased to seven naye paise. Then it was increased to twelve. Now what is the present position? I do not know whether it is ten or twelve naye paise.

SHRI RAJ BAHADUR: The minimum fare for 1.6 km, before the change was seven have paise and theh it has been fixed at ten nave passe for 2.5 km. It is true that before that there was some increase of fares but that was on the basis of distance in miles. Before November 1957, that is before the introduction of the decimal coinage system, the fare was one anna, which is equal to six naye paise per mile. It was decreased from 15th November, 1957 to five naye paise. From six naye paise it became five, it was minus one naya paisa. If you want details, I have got other details.

Shri A. B. VAJPAYEE: I want to make a submission. Why not allow a half-an-hour discussion on this issue and the Minister may kindly agree to the discussion? The discussion may be held to-day or tomorrow and let everything be thrashed out.

SHRI RAJ BAHADUR: I will just submit to you that there is an elected representative body of the citizens of Delhi, which is the Corporation. They are considering it every day and are discussing this matter. If the House wants to give time, that is another matter.

MR. CHAIRMAN: We have taken a good fourteen minutes on this.

SHRI A. B. VAJPAYEE: Another half-an-hour will not do any harm.

SHRI I. K. GUJRAL: Sir,

MR. CHAIRMAN: No after-thoughts. You have had your questions.

कोटा ग्रौर सवाई माघोपुर के बीच रेल-गाड़ियों में यात्रियों की भीड़

*२६२. भी विमलकुमार ममालालभी चौरिड़िया: क्या रेल मर्त्रा यह बताने की कृपा करेंगे कि कोटा ग्रौर सवाई माधोपुर के बंधि चलने वाली १६ डाउन रेल गाड़ी में तृताय श्रेगी के यात्रियों की जो ग्रत्यधिक भंड़ रहता है, उसे कम करने के लिये क्या किया जा रहा है?

†[Rush of passengers in trains between Kota and Sawai Madhopur

*292. Shri V. M. CHORDIA: Will the Minister of Railways be pleased to state the steps which are being taken to ease the heavy rush of passengers travelling in third class in the 19 Down train running between Kota and Sawai Madhopur?]

रेल मंत्रालय में उपमंत्री (श्री शाह-नवाज लां): एक दयान सभापटल पर रख दिया गया है।

विवरण

१६ डाउत श्रीर २० श्रप देहरादूत एक्सप्रेस गाडियों में भीड़ कम करते के लिये किए गये उपाय

गर्नी के मौसम में कोटा-सवाई माधोपुर खण्ड पर १६ डाउन/२० ग्रप देहरादून एक्सप्रैस गाड़ियों में यात्रियों की प्रपेक्षाकृत ग्रिक्टिं में है। इस ग्रितिरक्त यातायात की निकास के लिए निम्नलिखित उपाय किये गये हैं या करने का विचार है:——

(क) १६-४-६४ से १६ डाउन/२ ग्रंप देहरादून एक्ट ग्रेंट गाड़ियों में तीसरे दर्जे का एट ग्रंप डिब्बा लगाया गया है। यह डिब्बा २६-४-१६६४ तकः रतलाम ग्रीर बयाना के बीच चलता रहा ग्रीर उसके बाद से रालाम ग्रीर दिल्ली के बीच चल रहा है।

^{†[]} English translation